



भारत सरकार / GOVERNMENT OF INDIA  
पोत परिवहन मंत्रालय / MINISTRY OF SHIPPING

नौवहन महानिदेशालय, मुंबई  
DIRECTORATE GENERAL OF SHIPPING, MUMBAI

F.No. 7-NT(72)/2014

Dated: 24.03.2020

Clarification regarding DGS orders no. 04 of 2020 and No. 05 of 2020

Refer to the DGS Order No. 04 of 2020, DGS Order No. 05 of 2020 and Ministry of Home Affairs, Foreigners Division (Immigration Section) OM F.No. 25022/12/2017-IMM dated 23.03.2020. It has been informed that in some quarters these circulars are being used to deny requests of sign off of Indian seafarers at Indian ports.

2. It is again clarified that Para 23 of DGS Order No. 04 of 2020 has mentioned in unambiguous terms that there is no restriction of sign on/ sign off of Indian seafarers in ports in India. The Indian seafarers have been however, in DGS Order No. 05 of 2020, advised to exercise utmost caution in respect of sign off in foreign ports due to the international & domestic travel restrictions imposed by various international and national authorities.

3. Moreover, the Ministry of Home Affairs' OM dated 23.03.2020, referred above, which has stopped immigration of passenger traffic at 107 check posts including all sea ports is applicable only for passengers and not crew. The Ministry of Home Affairs has clarified this matter as per their email sent to the Ministry of Shipping and revised Para 2 of its OM which now reads as under,

“Vehicles/Trains/Air cargo/Ship cargo carrying goods for trade or essential goods and supplies are exempted from this prohibition along with their crew, driver, helper, cleaner etc. subject to their thorough screening by medical staff for CoVID- 19.”

Sd/- Shamir Ahmed,  
US – Immigration & IVRFT (Foreigners Division),  
Ministry of Home Affairs,  
New Delhi.

4. The above clarification may be brought to notice of all Indian and foreign shipping companies.

24/3/2020

(Amitabh Kumar)  
Director General of Shipping &  
Addl. Secretary to GoI

1. All Stakeholders through DGS website
2. All Indian Seafarers
3. Seafarer Unions
4. INSA & ICSSA, Mumbai
5. Additional Director General, Immigration